

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 104

C.P. (IB) No.164/Chd/Hry/2023

IN THE MATTER OF

**Kasturi Lal Gupta (Personal Guarantor ...
of Gupta Exim (India) Pvt. Ltd.)**

Petitioner

Under Section: 94 (1), IBC 2016

Order delivered on 09.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 01.07.2024.

Sd/-

Court Officer